

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ALLAHABAD.

Allahabad this the 8th day of February 1999.

Contempt Application no. 44 of 1998

in

Original Application no. 1843 of 1993.

Hon'ble Mr. S. Dayal, Administrative Member
Hon'ble Mr. S.K. Agrawal, Judicial Member

Shyam Sunder Sharma, S/o Shri T.R. Sharma, r/o Railway
Quarter No. RB II/969-B, TRS Colony near Nagra Hat, Jhansi.

... Applicant.

C/A Shri R.K. Nigam

Versus

K.K. Gupta, Divisional Railway Manager, Central Railway,
Jhansi.

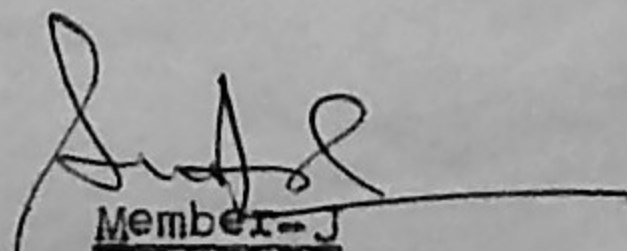
... Opposite party

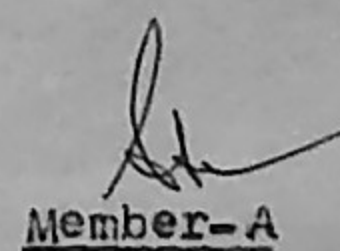
C/Op ...

O R D E R

Hon'ble Mr. S. Dayal, Member-A.

Shri U. Nath, proxy to Shri R.K. Nigam for the applicant. He mentions that the orders of the Tribunal dated 09.02.98, 26.02.98 and 17.04.98 against which this contempt petition was moved have been complied with and, therefore, no case for issuing notice to the opposite party is made out. Contempt Application is, therefore, dismissed.


Member-J


Member-A

/pc/